



2026:AHC:53404

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 8401 of 2026

Makkhan Singh

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ashutosh Kumar Gupta, Bhoriguram Ji, Deo Brat Pandey, Dharmendra Yadav
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Learned counsel for the petitioner submits that the petitioner does not want to press this petition and it may be dismissed as not pressed.
2. In view of above submission, the writ petition is dismissed as not pressed.

(Prakash Padia,J.)

March 13, 2026

P.P.